

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.08.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|---|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 425 of 2022 | Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors. | Mohit Nandwani | Abhishek Naik-R1 Manu Bansal-R8 & R14 |

For Orders

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|----|--|---|-----------------|--------------------|
| 2. | I.A. No. 2474 of 2022 in Comp. App. (AT) (Ins) No. 526 of 2022 | Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. | Sidhartha Barua | Abhijeet Sarkar-R1 |
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For Admission (Fresh Case)

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| 3. | Comp. App. (AT) (Ins) No. 925 of 2022 | Vikram B Lakhani Director Orienta Cine Advertising Pvt. Ltd. Vs. INOX Leisme Limited Corporate & Anr. | Neha Sharma | |
|----|---------------------------------------|--|-------------|--|

For Admission (After Notice)

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| 4. | Comp. App. (AT) (Ins) No. 1092 of 2021 | Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr. | Kunal Godhwani | P. Rameshbabu-R1 R.S. Sravankumar-R2 |
| 5. | Comp. App. (AT) (Ins) No. 158 of 2022 | Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr. | Kunal Godhwani | P. Ramesh Babu-R1 R.S. Sravankumar-R2 |

For Hearing

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|----|--|--|---------------|---|
| 6. | Comp. App. (AT) (Ins) No. 553 of 2019 (PH) | IDBI Bank Vs. Mamta Binani & Ors. With | Manmeet Singh | Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2 |
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| 7. | Comp. App. (AT) (Ins) No. 982 of 2019 (PH) | Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors. With | Krutika Raghavan | Shreyas Edupuganti-R1 PBA Srinivasan- R2 |
| 8. | Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019 (PH) | Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors. | Arjun Asthana | Saptarshi Mandal Rishav Banerjee-R1 & R2 |

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By order of Hon'ble Chairperson
-sd/-
Registrar